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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 358/2017 in TP No. 42/397-398/NCLT/AHM/2016 (New)
CP No. 58/397-398/CLB/MB/2013 (Old)**

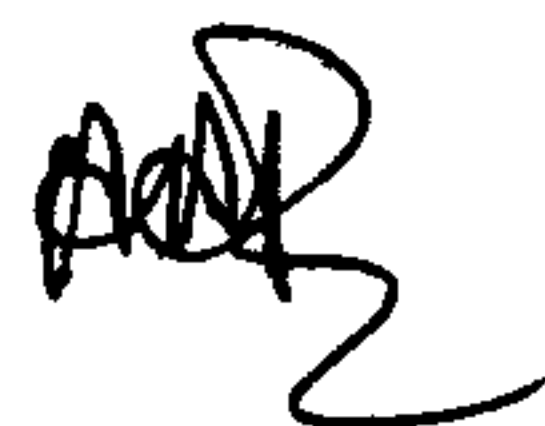
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Atmaram B. Agarwal & Ors.
V/s.
Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Amrita A Patel	Adv	Petitioner's	
2.				

ORDER

Learned Advocate Ms. Amrita Patel i/b Learned Advocate Mr. S Suriyanarayanan present for Applicant. None present for Respondent in IA 358/2017.

At request of learned Counsel for Applicant.

List the matter on 12.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 07th day of November, 2017.